

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:456

ANSWERED ON:22.02.2006

EXCHANGE OF LISTS OF NUCLEAR INSTALLATIONS BETWEEN INDIA AND PAKISTAN

Scindia Shri Jyotiraditya Madhavrao

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and Pakistan exchanged lists of the respective nuclear installations in January 2006 under an agreement that prohibits Islamabad and New Delhi from attacking each other's nuclear facilities;
- (b) if so, the manner in which the same is likely to strengthen the mutual ties between the two countries;
- (c) whether any steps have been taken to enter into similar understanding with other neighbouring countries; and
- (d) if so, the details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) - (b) For the fifteenth consecutive year, India and Pakistan, through diplomatic channels, simultaneously at New Delhi and Islamabad, exchanged lists of nuclear installations and facilities covered under the Agreement on the Prohibition of Attacks Against Nuclear Installations and Facilities between India and Pakistan on 1 January 2006. This Agreement was signed on December 31, 1988 and entered into force on January 27, 1991. Under the Agreement, the two countries are to inform each other on January 1 of each calendar year of the nuclear installations and facilities to be covered by the Agreement. The Agreement is an important confidence-building measure between India and Pakistan.

(c) No, Sir.

(d) Does not arise.